

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.727/9/HDB/2019
NAME OF THE COMPANY	Siby Mining and Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Asia Pvt Ltd
NAME OF THE RESPONDENT(S)	Siby Mining and Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv.	9849387366	
Vikram C. Puttapaga	Adv.	9160876539	
Sopleshwar Bhattacharya	Adv.	8336916998	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Shri Narender Naik, Counsel undertakes to file vakalat for operational creditor in the registry today.

Hence issue notice to the Corporate Debtor. Registry to prepare notice, Counsel to collect and serve on the Corporate Debtor and file proof of service.

List it on 03.01.2020.

Member(J)

Pavani